

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (e) According to the Seventh Schedule to the Constitution of India, 'Public Order' and 'Police' are State subjects. As such, the registration, investigation, detection and prevention of crime is primarily the responsibility of the State Governments. The information sought in the question in regard to the incidents of destruction of 'chopals' and persons arrested in connection therewith is not maintained at the Central level.

[Translation]

#### Demolishing of Buildings in Delhi

218. SHRI PRADEEP KUMAR YADAV : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether a large number of buildings have been demolished without notice in Delhi during 1997-98;

(b) if so, the details and the reasons therefor, zone-wise;

(c) whether applications for compensation have been received by the Government; and

(d) if so, the details thereof and the action taken by the Government thereon?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) No, Sir.

(b) to (d) Do not arise in view of reply to part (a) above.

#### Bhopal Gas Tragedy

219. SHRI SUSHIL CHANDRA VARMA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Honourable Members have requested the Minister of Home Affairs and Minister of Chemicals and Fertilizers several times regarding the fact that entire Bhopal has been affected by the Union Carbide Gas;

(b) if so, whether such proposals have been sent by the erstwhile Government of Madhya Pradesh; and

(c) if so, the reasons for not declaring entire Bhopal a gas affected area?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) :

(a) Yes Sir.

(b) Yes Sir.

(c) In 1985, on the basis of detailed surveys, the State Government had declared 36 wards of Bhopal as gas affected area. In studies conducted, based on mortality and morbidity figures, the ICMR sub-categorized the 36 wards as severely affected, moderately affected and mildly affected. The matter of inclusion of additional wards was examined in consultation with the State Govt. and it was decided that this issue will not be pursued further.

[English]

#### Dilapidated Condition of Deewan-e-Aam and Deewan-e-Khas

220. DR. SHAKEEL AHMAD : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government are aware of the dilapidated condition of Deewan-e-Aam and Deewan-e-Khas of the historical Lal Quila;

(b) if so, the details thereof;

(c) the action taken by the Government to its repair and maintenance;

(d) the amount spent on the maintenance during the last three years; and

(e) the future plan of expenditure proposed by the Government for the proper maintenance in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) to (c) The monuments called Deewan-e-Aam and Deewan-e-Khas in the Lal Quila, Delhi are in a fairly good state of preservation and under regular maintenance and upkeep. In addition, their environs are also well developed and maintained.

(d) The expenditure incurred on the conservation of these two monuments during last three years is as under :-

1995-96	Rs. 59,544/-
1996-97	Rs. 4,75,225/-
1997-98	Rs. 1,44,058/-

(e) The future expenditure on these monuments would depend upon their actual requirements for maintenance and conservation, subject to the availability of funds.